

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (CAA) No.577/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Canberra Traders Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRITHA BOSE, Petitioner

P. Bose
16/11/2017

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)

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